**NOTES:**

1. In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
2. Includes short term lease.
3. The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group D) services under Rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, and Rule 18 (1) of the CCS (Classification) Rules, 1965.
4. The word "no" in any paragraph or column of the form shall not be written over by hand or by any other means.
5. The columns should be filled up neatly in capital letters, complete.
6. If not in own name in case of lease, mortgage and other construction of present value.
7. Property, the amount should be written with details of persons from whom acquired.
8. Place: Ahmedabad
   Date: 06/01/2014
   Signature:

<table>
<thead>
<tr>
<th>NIL</th>
<th>Approx. Value</th>
<th>By Importance</th>
<th>Share of Net Assets</th>
<th>Date of Birth</th>
<th>Present Pay: 42201/87000=5190</th>
</tr>
</thead>
<tbody>
<tr>
<td>(8)</td>
<td>(7)</td>
<td>(6)</td>
<td>(5)</td>
<td>(4)</td>
<td>(3)</td>
</tr>
</tbody>
</table>

**Revenue:**

- Property: The amount should be written with details of persons from whom acquired.
- Remarks:

- Severely Government and above.
- Mortgage and other construction of present value.

**Statement of Immovable Property Return for the Year 2013 (as on 01/01/2014)**

**Revenue:**

- Property: The amount should be written with details of persons from whom acquired.
- Remarks:

- Severely Government and above.
- Mortgage and other construction of present value.

**Revenue:**

- Property: The amount should be written with details of persons from whom acquired.
- Remarks:

- Severely Government and above.
- Mortgage and other construction of present value.